

**Declaration of Assets and Liabilities** 

Year	20	24	-25
------	----	----	-----

17	SURAJ KUMAR	son/ <del>daughter/wife</del> of	GAURI PRASAD
aged .	29	years, belonging to BIHAR VIDH	AN SABHA, SECRETARIAT
service	and presently working	g asI	REPORTER
give he	erein below the detail	s of the assets (immovable, movable	e, bank balance, etc.) of myself, m
spouse	and dependants:		

## A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name (Sandhya Prakash)	Dependant-1 Name (Shivansh Prakash)	Dependant-2 Name	Depen dant-3 Name
1	(i)	Cash	10,000/-	5,000/-			wiscert and
5	(ii) >	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	4,13,991/- SBI Bihar Vidhan Mandal Branch 1,00,770/- ICICI Branch Exhibition Road	38,000/- Bandhan Bank	-NIL-	-NIL-	-NIL-
The same of the sa	(iii)	Bonds, Debenture and Shares in companies	Mutual Funds (8,14,500/-)	-NIL-	-NIL-	-NIL-	-NIL-
And the second second second second	(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	LIC Premimum 46,954/- Yearly ICICI PPF 77,044 /-	-NIL-	-NIL-	-NIL-	-NIL-
River Co.	(v)	Motor Vehicles (details of make, etc.)	M. Cycle-2 Passion Xpro GJ05ND8942 Royal Enfield BR01FM3483	-NIL-	-NIL-	-NIL-	-NIL-
かけると ある 一般 はんない	(vi) Jewellery Gold- 50 gm Value- (As per of weight and value)		Gold-150 gm Silver-500 gm Value- (As per Market rate)	-NIL-	-NIL-	-NIL-	
いっち ないない 大きなない	(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Sur

2449

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	-NIL-	-NIL-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

surj www

	(b) dues to departments dealing with	- Constant	
	supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
. (	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2024-25 Total Income tax - 84,663/- Pan - DSLPK4667M	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

GPF/CPF/PRAN No.	•	110027193887
Gender	:-	M (M/F)
Date of Birth	:-	1 0 0 5 1 9 9 5 (DD/MM/YYYY)
Class/Group	:	B (A/B/C)
Cadre	:	BIHAR VIDHAN SABHA SECRETARIAT SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar
		Secretariat Service etc.)
Home District	:-	NAWADA
I hereby decl	are that	the above details are true to the best of my knowledge and belief.

Signature: Survey

Name of Employee: SURAJ KUMAR

Place: PATNA Designation: REPORTER

Date 17-02-2025 Department: BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.